

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/13/KOB/2023
SECTION	241,242 C/ACT
NAME OF PARTIES	BABURAJAN SUKUMARAN V/S SNAPZ BUILDERS AND PROPERTIES PVT LTD & 7 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	ANJU SAMSON, YOGINDUNATH S, R ARUN.
RESPONDENTS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, AKHIL SURESH.

02 May 2024

O R D E R

CP(C/ACT)/13/KOB/2023

Learned Authorized Representative CS, Mr. Yogindunath S appears on behalf of the Petitioner through virtual mode and stated that he is indisposed and is not able to argue the matter today. Learned Counsel, Mr. Akhil Suresh appears on behalf of the Respondents.

Accordingly, considering the request of the Learned Authorized Representative for the Petitioner, list this matter for further consideration on **20.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**